

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are being made in Official exigency with immediate effect :

Sl. No.	Name & Emp. Code of the Employee	From	To
1.	Vinod Kumar EC: 70129756/10539	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Vinod Kumar, Ld. Principal Judge (HQs), Family Courts, South-West, Dwarka [On Diverted Capacity]	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vinod Kumar, Ld. Principal District & Sessions Judge Distt : West THC
2.	Rahul Singh Chauhan EC: 49110547	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Vinod Kumar, Ld. Principal Judge (HQs), Family Courts, South-West, Dwarka [On Diverted Capacity]	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vinod Kumar, Ld. Principal District & Sessions Judge Distt : West THC
3.	Amit Pradhan EC: 31680929/11028	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt : Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Anju Bajaj Chandna, Ld. Principal Judge, Family Courts, Central, THC (On Diverted Capacity)
4.	Vikas Kumar EC: 95540596	Desg: Peon Role: Orderly Posting: Previously attached with Sh. Bharat Parashar, Ld. Member Secretary, DSLSA [On Diverted Capacity]	Desg: Peon Role: Orderly Posting: Attached with Sh. Bharat Parashar, Ld. Principal Secretary, (J & LA), Govt. of NCT of Delhi (On Diverted Capacity)
5.	Vinod Kumar Mehra EC : 90171	Desg: Peon Role: Orderly Posting: Previously attached with Sh. Bharat Parashar, Ld. Member Secretary, DSLSA [On Diverted Capacity]	Desg: Peon Role: Orderly Posting: Attached with Sh. Bharat Parashar, Ld. Principal Secretary, (J & LA), Govt. of NCT of Delhi (On Diverted Capacity)
6.	Arun Kumar Chaudhary EC: 10973	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Syed Zishan Ali Warsi, Ld. ADJ-05 Distt: West THC	Desg: Peon Role: Orderly Posting: Attached with Sh. Syed Zishan Ali Warsi, Ld. Joint Registrar (JC Mini Secretariat and Rules), Hon'ble High Court of Delhi, New Delhi (On Diverted Capacity)
7.	Vikas Sharma EC: 90864787/92100	Desg: Peon Role: Orderly Posting: Previously attached with Ms. Aparna Swami, Ld. Joint Registrar (JC Mini Secretariat and Rules), Hon'ble High Court of Delhi, New Delhi [On Diverted Capacity]	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt : Central THC

8.	Monoj Kumar EC: 10807/91433796	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Manish Sharma, Ld. ADJ-01 Distt: West THC	Desg: Peon Role: Orderly Posting: Attached with Sh. Manish Sharma, Ld. Joint Registrar (Judicial), Hon'ble High Court of Delhi, New Delhi (On Diverted Capacity)
9.	Raghu Sharma S/o Sh. Ranraj Sharma (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Moksha Bains, Ld. MM (NI Act)-05 Distt: South East Saket
10.	Nivedita W/o Sh. Krishan Mann (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Peon Posting: VWDC Distt: North Rohini
11.	Mukesh Kumar EC: 90040	Naib Nazir in the Court of Ms. Shivali Bansal, Ld. ADJ-03, North, Rohini	Naib Nazir in the Nazarat Branch, North, Rohini.

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. Sh. Jai Bhagwan, Naib Nazir, EC : 90588 presently posted in the Court of Sh. Vinod Yadav, Ld. PO MACT-02, North is directed to look after the work in the Court of Ms. Shivali Bansal, Ld. ADJ-03, North, Rohini in addition to the work already assigned to him.

Girish Kathpalja
06:40 pm
12-1-23

(GIRISH KATHPALJA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

4962-5027
No...../ADMIN-II/Central/P&T/2023

Dated, Delhi the... 2 JAN 2023

Copy forwarded for information and necessary action to:-

1. The Worthy Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, Central/ West/ South-East/ North, Delhi.
3. The Principal Judge (HQs), Family Courts, South-West, Dwarka.
4. The Member Secretary, DLSA, Patiala House Courts Complex, New Delhi.
5. The Officers Concerned.
6. The Administrative Officer (Judicial)/Branch In-Charge, Administration Branch, Central/ West/ South-East/ North, Delhi.
7. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central/ West/ South-East/ North, Delhi.
8. Dealing Officials, Personal File, Administration Branch- II, Central, Tis Hazari, Delhi.
9. Dealing Officials, Leave Seat, Accounts Branch, Central, Delhi.
10. The Officials concerned.
11. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
12. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

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PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI